

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 168 of 2014 &
IA No. 280 of 2014**

Dated : 17th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

PTC India Ltd.

....Appellant(s)

Versus

**Uttarakhand Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant (s):

Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Rimali Batra

ORDER

Admit. Issue notice to the Respondents returnable on 11.08.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **11.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt